

SUPREME COURT OF INDIA

Ashok Kumar Aggarwal

Vs.

Central Bureau of Investigation

CrI.A.No.1841 of 2013

(Dr.B.S.Chauhan and S.A.Bobde,JJ.,)

22.11.2013

JUDGMENT

Dr. B.S. Chauhan,J.,

1. In view of the judgment delivered in Criminal Appeal No. 1838 of 2013 between the same parties, we do not consider it necessary to deal separately Criminal Appeal No. 1841 of 2013 and the appeal stands disposed of in terms of the judgment in Criminal Appeal No. 1838 of 2013.

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